

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No. : 16/S.O./2024

DATED:- 15.06.2024

In partial Modification of previous orders including Standing Order No. 24/S.O./2023 dated 20.07.2023, it is hereby ordered that all the cases in which date has been fixed by **Hon'ble Court** for listing shall be listed before the appropriate Benches in the Cause List of that day. Further, the next date for listing of such cases which are more than five years old shall be fixed by the Court. In other cases, fixed date may be given at the discretion of the Court. In those cases where fixed date is not given by the Hon'ble Court, next date of listing shall be fixed by Registry. **Cases in which dates has been fixed by Hon'ble Court shall not be de-listed.**

This order will be applicable at the Principal seat of High Court of Judicature for Rajasthan at Jodhpur as well as Bench at Jaipur to be effective from 01.07.2024.

By Order

  
15/6  
**Registrar General**

No. Gen/XV/74/2023/1033

Date : 15.06.2024

Copy forwarded to the following for information and necessary action :-

1. The Registrar - cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court Jodhpur / Jaipur Bench, Jaipur.
4. All the Registrars / O.S.D., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
5. Registrar (Judicial), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur with the direction to circulate the same amongst all the concerned of Judicial Side and ensure compliance of the same.
6. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the direction to upload the same on official website.
7. All the Joint Registrars / Dy. Registrars.
8. All the Assistant Registrars / All the Administrative Officer Judicial / Court Masters.
9. A.O.J. General Section, Rajasthan High Court, Jodhpur.

  
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**REGISTRAR GENERAL**